

Railway Co-operative Staff Canteens

567. **Shri Namblar:** Will the Minister of Railways be pleased to state:

(a) whether it is the policy of the Railway Administration to encourage Cooperative staff canteen to be managed and run by the workmen themselves in the workshops;

(b) if so, what steps have been taken to initiate and run workmen's staff canteen on co-operative basis in Golden Rock Works on the Southern Railway; and

(c) what has been done of the amount collected two years back from among the workmen in the above shops for the purpose of organising the co-operative canteen?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) Yes, provided rules framed by the State Governments under the Factories Act, 1948 permit.

(b) The matter is under consideration of the Southern Railway Administration.

(c) The amount has been deposited in the Tiruchirapalli District Co-operative Central Bank, Tiruchirapalli.

Civil Aviation School at Faridkot

568. **Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether a Civil Aviation School is proposed to be set up at Faridkot in Punjab;

(b) if so, at what cost; and

(c) what steps have so far been taken in that direction?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) No, Sir.

(b) and (c). Do not arise.

Fare-Charged on Churu-Sikar Section of W. Railway

569. { **Shri Karni Singh:**
Shri Rameshwar Tantia:
Shri Morarka:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that almost double the normal fares are being charged over the Churu-Sikar section of the Western Railway; and

(b) if so, the reasons thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):

(a) No. The inflation of 100 per cent. in the chargeable distance applies only over Fatehpur Shekhawati-Churu Section. There is no inflation in the chargeable distance over Sikar-Fatehpur Shekhawati Section.

(b) The construction of Fatehpur Shekhawati-Churu line was found financially justified only with the inflation of the chargeable distance by 100 per cent.

Supply of Bhakra Waters to Rajasthan

570. **Shri Karni Singhji:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware of the frequent irregular water supply in the Bhakra Canals irrigating lands in Rajasthan resulting often in withering of crops; and

(b) if so, what effective steps have Government taken or propose to take to relieve distress of the tenants?

The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim):

(a) No such complaint has been received.

(b) Does not arise.